

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2254
ANSWERED ON:02.12.2009
CVC LIST OF CORRUPT OFFICERS
Agarwal Shri Rajendra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Central Vigilance Commission (CVC) has prepared any list of corrupt I.A.S. and I.P.S. officers;
- (b) if so, whether the Government has taken any action against such enlisted officers under the legal provisions;
- (c) if not, the reasons therefor;
- (d) whether such I.A.S./I.P.S. officers are still holding various posts in Central and State Government Departments even after including their names in such list; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs. (SHRI PRITHVIRAJ CHAVAN)

- (a): No Sir, the Commission has not prepared any list of corrupt IAS/IPS officers.
- (b) to (e) : The question does not arise.